

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 118

C.P. (IB) No. 274/Chd/Pb/2023

IN THE MATTER OF:
Indo Spirits

...Petitioner-Operational Creditor

Versus

Diamond Liquor Pvt. Limited

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 16.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 05.09.2024.

Sd/-
Court Officer